

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 154 OF 2017**

**Dated: 27<sup>th</sup> August, 2018**

**In the matter of :**

**South Bihar Power Distribution Company Ltd. ...Appellant(s)**

**Vs.**

**Bihar Electricity Regulatory Commission ...Respondent(s)**

**ORDER**

The Bench could not assemble today. As agreed by the parties, list the matter on **28.08.2018.**

**Court Master**

Vg